

Seventeenth Loksabha

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Title: Need to supervise the crop insurance scheme directly by Central Government instead of giving it to the private companies.

SHRI M. SELVARAJ (NAGAPATTINAM): Sir, last year the Gaja Cyclone has devastated the Cauvery Delta Region of Nagapattinam, Thiruvarur and Thanjavur districts in my Constituency. More than 8 lakh coconut trees were uprooted. All the banana trees and paddy crops were completely damaged by this natural calamity. The farmers were driven to poverty.

The insurance companies, which are supposed to give crop insurance amount, have failed to disburse the insurance amount for more than half of the poor farmers. More than one year has elapsed. They did not disburse the crop insurance amount on flimsy grounds.

The Union Government should intervene and make sure that all the affected agriculturists get the crop insurance amount. It will help the poor farmers who are virtually starving.

Here, I would like to suggest that the Central Government may directly supervise the crop insurance scheme instead of giving it to the private companies. This may reduce the hardships being faced by the poor farmers. Thank you.

माननीय अध्यक्ष: श्री कुलदीप राय शर्मा को श्री एम. सेल्वराज द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

श्री मोहम्मद अकबर लोन साहब । हमारे अकबर लोन साहब नेशनल कांफ्रेंस के नेता है । नेशनल कांफ्रेंस के लोग कल भी बोले थे और आज भी बोल

रहे हैं ।